GOVERNMENT OF INDIA MINISTRY OF POWER

RAJYA SABHA UNSTARRED QUESTION NO.2235 ANSWERED ON 08.08.2023

ADDITIONAL FUNDS TO THE STATES AFFECTED BY INFRASTRUCTURE DAMAGE

2235 SHRI K.R.N. RAJESHKUMAR:

Will the Minister of **POWER** be pleased to state:

(a) whether it is a fact that, state discoms are facing major challenges, especially during the period of peak summer demand, incurring huge damages to the electrical infrastructure, especially in transformers firing, etc;

(b) if so, whether the Ministry is considering allocating additional funds to the States which are affected by infrastructure damage;

(c) if so, the quantum of funds allocated to States, State-wise; and

(d) if not, the reasons therefor?

ANSWER

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) & (b): During the period of peak summer demand, DISCOMs witness increased electricity demand due to increased use of air conditioning and cooling load. Critical distribution infrastructure like Distribution Transformers (DTs), cables sometimes get overloaded due to excessive loads and tend to overheat and fail, leading to power outages and damages to the electrical infrastructure. The damage tends to be more in case of overaged transformers, cables and other distribution equipment.

Peak load management requires DISCOMs to invest in upgrading their distribution infrastructure based on accurate demand forecasts and improve overall operational efficiency.

Government of India has facilitated the upgradation and creation of distribution infrastructure in DISCOMs through allocation of funds under various schemes such as (a) Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY), where central assistance was provided to ensure electrification of all villages and strengthening of sub-transmission and distribution infrastructure in rural areas; (b) Integrated Power Development Scheme (IPDS), where the strengthening of sub-transmission and distribution network in urban areas was taken up as a key measure in power distribution. Overall Rs.1.85 lakh crore was spent for strengthening the distribution system of the country. State wise details attached as **Annexure-I.**

Recently, Government of India has launched Revamped Distribution Sector Scheme (RDSS) with the objective of improving the quality and reliability of power supply to consumers through a financially sustainable and operationally efficient Distribution Sector. The Scheme has an outlay of Rs. 3,03,758 core and a Gross Budgetary Support of Rs. 97,631 crore from Government of India over a period of five years from 2021-22 to FY 2025-26. The scheme focuses on improving the technical and commercial losses in the distribution sector through result-oriented investments in upgradation of distribution network including network strengthening and system automation. DT augmentation, creation of new substations, upgradation of sub-stations, HVDS, Agriculture feeder segregation, Ring Mains supply systems (RMUs), uprating of conductors, cabling works etc. have been approved for most of the state DISCOMs for Distribution Infrastructure works under RDSS.

(c) & (d): State-wise details of funds sanctioned under RDSS are at Annexure-II.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) & (b) OF UNSTARRED QUESTION NO. 2235 ANSWERED IN THE RAJYA SABHA ON 08.08.2023 **********

DDUGJY (New+Additional Infra), IPDS and Saubhagya- As per Closure Cost							
Sl. No.	State/UT	Financials (in Rs. Crores)					
		Closure Project Cost (Rs. Cr.)	Government Budgetary Support (GBS) Sanctioned (Rs. Cr.)	Government Budgetary Support (GBS) Released (Rs. Cr.)			
1	Andaman & Nicobar	35	21	17			
2	Andhra Pradesh	2879	1913	1900			
3	Arunachal Pradesh	1980	1737	1726			
4	Assam	10455	9150	8112			
5	Bihar	23697	17383	16351			
6	Chhattisgarh	5054	3318	3308			
7	Dadra & Nagar Haveli	7	4	2			
8	Delhi	179	108	108			
9	Goa	185	143	134			
10	Gujarat	3387	1929	1954			
11	Haryana	1009	745	751			
12	Himachal Pradesh	1038	925	901			
13	Jammu & Kashmir	2960	2614	2368			
13	Jharkhand	11391	7818	7861			
15	Karnataka	5441	3520	3448			
16	Kerala	2714	1426	1438			
17	Ladakh	558	497	485			
18	Madhya Pradesh	12083	8030	8119			
19	Maharashtra	8269	4513	4578			
20	Manipur	1471	1304	1276			
21	Meghalaya	1571	1364	1320			
22	Mizoram	868	772	765			
23	Nagaland	763	670	633			
24	Odisha	10718	8557	8251			
25	Puducherry	104	45	49			
26	Punjab	2527	1123	1132			
27	Rajasthan	9988	6275	6196			
28	Sikkim	500	441	432			
29	Tamil Nadu	5875	2758	3070			
30	Telangana	2991	1592	1523			
31	Tripura	1443	1261	1293			
32	Uttar Pradesh	39488	26392	26284			
33	Uttarakhand	2655	2336	2326			
34	West Bengal	11111	7545	7481			
Grand Total		185394	128231	125592			

ANNEXURE-II

ANNEXURE REFERRED TO IN REPLY TO PARTS (c) & (d) OF UNSTARRED QUESTION NO. 2235 ANSWERED IN THE RAJYA SABHA ON 08.08.2023 **********

State/Discoms	Sanctioned cost	Sanctioned	Sanctioned	Sanctioned
	of smart	Cost of	Government	Government
	metering	Infrastructure	Budgetary Support	Budgetary Support
	(including	works	(GBS)for smart	(GBS)for
	PMA)	including	metering Works	Infrastructure works
	(Rs. Cr.)	PMA	(including PMA)	(including PMA)
		(Rs. Cr.)	(Rs. Cr.)	(Rs. Cr.)
Andaman & Nicobar				
Islands	53.56	462.01	12.25	415.81
Andhra Pradesh	4,127.85	9,276.66	815.40	5,566.00
Arunachal Pradesh	183.56	799.99	54.40	719.99
Assam	4,049.54	2,609.10	1,051.65	2,348.19
Bihar	2,021.21	7,081.06	412.33	4,248.63
Chhattisgarh	4,105.31	3,597.55	804.43	2,158.53
Delhi	13.38	323.63	2.03	194.18
Goa	469.17	247.08	94.51	148.25
Gujarat	10,641.96	6,021.48	1,884.60	3,612.89
Haryana	4,966.62	3,158.43	909.36	1,895.06
Himachal Pradesh	1,788.49	1,774.90	466.23	1,597.41
Jammu & Kashmir	1,063.62	4,635.57	272.02	4,172.01
Jharkhand	858.02	3,262.27	190.50	1,957.36
Kerala	8,231.21	2,346.81	1,413.34	1,408.09
Ladakh	-	697.36		627.62
Madhya Pradesh	8,768.98	9,403.43	1,482.10	5,642.06
Maharashtra	15,214.95	14,157.92	2,839.61	8,494.75
Manipur	121.16	400.98	38.14	360.88
Meghalaya	309.56	796.49	86.35	716.84
Mizoram	181.61	237.33	61.08	213.59
Nagaland	207.57	391.18	59.66	352.06
Puducherry	251.10	84.39	56.25	50.63
Punjab	5,768.50	3,873.37	959.80	2,324.02
Rajasthan	9,714.80	9,371.41	1,685.96	5,622.85
Sikkim	97.45	263.61	30.43	237.25
Tamil Nadu	19,235.36	9,066.27	3,398.45	5,439.76
Tripura	318.55	484.56	80.42	436.10
Uttar Pradesh	18,956.29	17,089.62	3,500.57	10,253.77
Uttarakhand	1,050.92	1,447.39	297.47	1,302.65
West Bengal	12,670.45	7,222.57	2,089.18	4,333.54
Grand Total	135,440.72	120,584.40	25,048.55	76,850.78

State-wise details of funds sanctioned under RDSS
